

**SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT**

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
SHERPALO INDIA ADVISORS PRIVATE LIMITED**

PARTICULARS		
1.	Name of Corporate Person	SHERPALO INDIA ADVISORS PRIVATE LIMITED
2.	Date of Incorporation of Corporate Person	01-05-2007
3.	Authority under which Corporate Person is incorporated /registered	Registrar of Company, Mumbai
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U74999MH2007FTC233913
5.	Address of the Registered Office and Principal Office (if any) of Corporate Person	2 nd Floor, Hindustan Apparel Industries, Brady Glady's Plaza, 1/447, Senapati Bapat Marg, Lower Parel(W) Mumbai-400013, Maharashtra, India.
6.	Liquidation Commencement date of Corporate Person	Thursday, 15 th December, 2022
7.	Name, Address, Email Address, Telephone Number and the Registration Number of The Liquidator	Name: Mr. Pramodkumar R Ladda Official Address: Office No.106, First Floor, 55 Sukhniwas, 15th August Chowk, Mangalwar Peth, Pune - 411011, Maharashtra, India. Registration No.: IBBI/IPA-002/IP-N00694/2018-2019/12148 Email: csladdaji@gmail.com Mobile No.: +91 95952 71145
8.	Last Date for Submission of Claims	Saturday, 14 th January, 2023

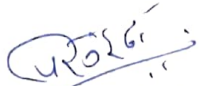
Notice is hereby given that the **Sherpalo India Advisors Private Limited** has commenced Voluntary Liquidation on Thursday, 15th December, 2022.

The Stakeholders of **Sherpalo India Advisors Private Limited** are hereby called upon to submit a proof of their claims, on or before Saturday, 14th January, 2023 to the Liquidator at the address mentioned against Item No. 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Dated: 16th December, 2022/
Ashtami, Margashirsha Saka 1944
Place: Mumbai


Pramodkumar R Ladda
Insolvency Professional
Regn No.: IBBI/IPA-002/IP-N00694/2018-2019/12148

● FOR KIDS 8 YEARS & LESS

Blume bets big on pre-school in edtech segment

TUSHAR GOENKA
Bengaluru, December 15

INVESTORS ARE SLOWLY changing their approach while choosing companies to back in the edtech space, with new focus being on non-traditional segments, like startups catering to children aged below eight years.

Startups which help in the learning and personal development for children below eight years of age and also the new-age companies which provide day care and pre-school facilities are the top two themes over the next few years, according to Blume Ventures, an early-stage VC firm. Blume has backed unicorns like Unacademy and other companies like Classplus.

Apart from the two categories of startups which address the children below the age of eight, Blume has also identified three other spaces which broadly cater to the college-goers and beyond group of learners. These include startups catering to 21st century skills, like entrepreneurial and personal finance, other new-age companies enabling financing options for college-related expenses, platforms which upskill students and employees, and startups which are building a community and network.

"We realised that the first generation of unicorns mostly fall into the core education space. Get good marks, get into college and get a job. However, the last two years have made us rethink our edtech landscape. Based on our learnings, we chose different axes to break down the sector - age group served, core job to be



TACTICAL SHIFT

■ The categories - where startups that are building for the kids below the age of eight - is roughly a \$850 million market

■ They're mainly driven by millennial parents' "guilt" and "convenience" among other factors

done, and paying customer persona," Blume said in a recently published report.

The first two categories - where startups which are building for the kids below the age of eight - is roughly an \$850 million market, Blume's estimates showed. They're mainly driven by millennial parents' "guilt" and "convenience" among other factors.

"As more parents begin to live in nuclear families, and as more women join the workforce, the demand for daycare and pre-schools will increase. This space has remained complex in the Covid era as parents feared sending their children to crowded pre-schools, more parents worked from home, and now as parents begin to go back to offline work again... (other) learning avenues that help students get ahead of their peers are highly bettable," the report said.

Wonderhood and Kutuki

Centre focused on strengthening tier-III air network

PRESS TRUST OF INDIA
New Delhi, December 15

CIVIL AVIATION MINISTER Jyotiraditya Scindia on Thursday said the government is concentrating on last-mile connectivity to tier-III cities to ensure democratisation of civil aviation in the country. Replying to a question in the Lok Sabha, Scindia said India has tremendous connectivity between tier I-II cities.

"What needs to be strengthened is last-mile connectivity to tier-III cities. Our government is concentrating on last-mile connectivity to make sure the democratisation of civil aviation does truly take place in the country," Scindia said during Question Hour.

The minister said the government is looking at the small aircraft scheme launched last year under which sub-20 seater aircraft are being used to provide last-mile connectivity.

In the last round of UDAN -- UDAN 4.2 -- 132 routes have been awarded of which in the major sectors, 16 are helicopter routes, and almost 50 are seaplane routes, Scindia said. To a question on airports, Scindia said it is a new area and has tremendous future and potential in the country.

"In the West, where airports are... prevalent, in winter... we can bring all of those airports to India because of the weather pattern in India," he said.

The minister said the government has set up an airports organisation, which will be decentralised into different states units.

"Each of the state units, along with central units, will certainly look at easing of the process so we can proliferate this across the country," Scindia said.

Home secy reviews IGI crowding

AN ADDITIONAL 1,400 CISF personnel has been sanctioned to secure the expanding terminal areas of the Delhi Airport and also to meet the challenge of its growing passenger traffic, officials said on Thursday. This was conveyed at a high-level meeting chaired by Union home secretary Ajay Bhalla along with the representatives of the civil aviation ministry, the Bureau of Civil Aviation Security (BCAS), Bureau of Immigration among others. The meeting was called to review measures taken to ease the recent congestion reported at large airports.

- PTI

Qatar's \$300-bn World Cup is headed for an epic finale

GILES TURNER &
DAVID HELLIER
December 15

WHEN QATAR WAS drawn out of the envelope as a future host of the World Cup back in 2010, it was doubtful the majority of football fans would have been able to find it on a map.

A dozen years, \$300 billion and a raft of controversy later, one of the most expensive marketing campaigns in history will culminate with the tiny Gulf state hosting a final on Sunday between Argentina and France that's expected to be watched by half the planet.

The inevitable question is whether the extravaganza was all worth it — even for a host with a seemingly bottomless pit of money. The organisers see the event as an outright success: a record TV audience, happy fans and a tarnished brand. But however much soft power Qatar has gained from the tournament, the return to normality will be an epic come-down.

After a month when over 700,000 fans descended on Doha, Qatar will go back to being relatively empty. The fans have already started to return home, and so too will vast numbers of migrant workers. Real estate agents are concerned apartments will remain unfinished, while hotels will have a glut of rooms and some stadiums will never be used again.

Then there's Qatar's international standing, even as it supplies almost a quarter of the liquefied natural gas imports



Europe is relying on to get through the winter. Before the focus of the World Cup turned to drama and upsets on the pitch, the country faced criticism about the rights of migrant workers and an aversion to LGBTQ pride symbols. That's unlikely to go away. This week, Qatar has also been the subject of non-World Cup headlines — a European Union corruption scandal involving bribery allegations.

And next month will put the spotlight back on how one of the biggest sporting events was handed to a tiny city-state in one of the world's hottest regions as a court case gets underway. An indictment filed in the US accuses several officials of receiving payments to back Qatar's bid. The country denies paying anyone.

"There will be some long-term benefits for Qatar's local population," said Christina



Theo Hernandez scores France's first goal against Morocco in their World Cup semi-final match on Thursday. France won 2-0

REUTERS

Philippou, a senior lecturer in sports finance at the University of Portsmouth in the UK. "However, if the whole purpose was to showcase Qatar to the world, in that sense I think there have been some less reputation-enhancing aspects. It's been a very expensive ad campaign and I'm not sure it's been

an especially successful one."

The economic benefit of hosting the quadrennial World Cup may also be a myth, with no evident boost in the immediate aftermath of the event, according to a recent paper from the University of Surrey in the UK.

Qatar is no different. Even

Croatia versus Morocco in 3rd place clash

AS CROATIA and Morocco pick up the pieces after their World Cup semi-finals defeats, the two teams will welcome the prospect of potentially leaving Qatar on a high when they square up in the third-place playoff on Saturday.

— REUTERS

before the World Cup has finished, empty buildings dot its business and residential districts. Around 765,000 fans visited Qatar over the first two weeks of the tournament, short of the 1.2 million Qatar hoped would show up. Many of those who made the journey weren't disappointed, though. Shock results — Saudi Arabia beating Argentina, the early departure of Germany, Brazil's quarter-final loss to Croatia and Morocco's progress to the semi-finals — added to the convenience of the competition being played in one city.

— BLOOMBERG

Summit Digital Infrastructure Limited
(formerly known as Summit Digital Infrastructure Private Limited)
CIN: U64200MH2013PLC375466
Regd. and Corporate Off.: Unit 2, 9th Floor, Tower 4, Equinox Business Park, LBS Marg, Kurla (W), Mumbai 400070 Tel No.: +91 22 6210 4100 Email: secretarial@summitdigital.com Website: www.summitdigital.com

NOTICE TO DEBENTUREHOLDERS
RECORD DATE FOR PAYMENT OF INTEREST

Notice is hereby given that pursuant to the terms and reference of the Secured, Rated, Listed, Redeemable Non-Convertible Debentures ("NCDs") issued by the Company, listed on the debt market segment of BSE Limited and National Stock Exchange of India Limited, the record dates for payment of interest have been fixed as under:

ISIN	Frequency	Purpose	Record Date	Due date for payment
INE507T07054	Monthly	Payment of Interest	Monday, December 26, 2022	Monday, January 2, 2023*
INE507T07062	Quarterly	Payment of Interest	Monday, December 26, 2022	Monday, January 2, 2023*
INE507T07070	Quarterly	Payment of Interest	Monday, December 26, 2022	Monday, January 2, 2023*
INE507T07088	Quarterly	Payment of Interest	Monday, December 26, 2022	Monday, January 2, 2023*
INE507T07096	Quarterly	Payment of Interest	Monday, December 26, 2022	Monday, January 2, 2023*
INE507T07104	Quarterly	Payment of Interest	Monday, December 26, 2022	Monday, January 2, 2023*
INE507T07054	Monthly	Payment of Interest	Wednesday, January 25, 2023	Wednesday, February 1, 2023
INE507T07054	Monthly	Payment of Interest	Wednesday, February 22, 2023	Wednesday, March 1, 2023

*Payment of interest date is a non-Business Day. Hence, as per terms of issue of NCDs, interest will be payable on the immediately succeeding Business Day.

For Summit Digital Infrastructure Limited
(formerly known as Summit Digital Infrastructure Private Limited)
Sd/-
Farah Irani
Company Secretary
ACS 21182

Place: Mumbai
Date: December 15, 2022

इंडियन बैंक Indian Bank
ALLAHABAD
KANDIVALI EAST BRANCH: Laxmi Sadan, Thakur Vihar, Kandivali (E), Mumbai-400 101, MH.; *Tel. No.: (022) 2885 4480; *E-mail: kandivalieast@indianbank.co.in

DEMAND NOTICE

ANNEXURE I
Notice under Sec. 13 (2) of the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002

To
1. **Mrs. Preeti Dilip Nikam** *Add.: Flat No.102, 1st Floor, A Wing, Shree Ganesh Apartment, Building No. 8, Manvel Poda, Village : Virar (E), Palghar-401 305, MH.

Madam / Dear Sir,
Sub : Your Loan Account 50443990375 with Indian Bank, Kandivali East Branch.

You are an individual who has availed Housing loan from **Indian Bank Kandivali East** (erstwhile **Allahabad Bank**) and are the mortgagor having offered assets as security to the loan accounts availed by you.

At the request of you, in the course of banking business, the following facilities were sanctioned and were availed you.

Nature of facility	Limit
Housing Loan	₹ 24,78,000/- (Rs. Twenty Four Lakh Seventy Eight Thousand only)

You have executed the following documents for each of the said facilities:

Nature of facility	Nature of document(s)
1. Housing Loan	1) Demand Promote dated 11.05.2018; 2) Declaration by borrower-mortgagor on Affidavit dated 11.05.2018; 3) Letter of Mortgagor confirming deposit of title deeds dated 11.05.2018; 4) Acknowledgement of sanction letter dated 11.05.2018.

The repayment of the said loans are secured by mortgage of property at **Flat No. 102, 1st Floor, Wing-A, Building No. 8, "Shree Ganesh Apartment", Manvel Poda, Village : Virar (E), Tal. Vasai, Dist. Palghar-401305** as given in the schedule hereunder belonging to you.

You have acknowledged the indebtedness in respect of the aforesaid facilities from time to time. The last such acknowledgement issued in our favour for **₹ 26,26,413/-** as on **05.10.2021** is dated **05.10.2021**.

Despite repeated requests calling upon you to pay the amounts together with interest, all of you and each of you who are jointly and severally liable have failed and committed default in repaying the amount due. The loan account has been classified as Non Performing Asset since **29.10.2022** in accordance with directions / guidelines relating to asset classifications issued by **Reserve Bank of India**.

*** The outstanding dues payable by you as on **31.10.2022** amounts to **₹ 28,41,712/- (Rs. Twenty Eight Lacs Forty One Thousand Seven Hundred Twelve Only)** and the said amount carries further interest at the agreed rate from **31.10.2022** till date of repayment.

Therefore, you are hereby called upon to pay the amount due as on date viz. **₹ 28,41,712/- (Rs. Twenty Eight Lacs Forty One Thousand Seven Hundred Twelve Only)** together with interest from this date till date of payment **within 60 days** from the date of this notice issued under Sec.13(2) failing which Bank will be constrained to exercise its rights of enforcement of security interest without any further reference to you under the said Act. If you fail to discharge your liabilities in full **within 60 days** from the date of this notice, Bank shall be exercising its enforcement rights under Sec 13 (4) of the Act as against the secured assets given in the schedule hereunder.

On the **expiry of 60 days** from the date of this notice and on your failure to comply with the demand, Bank shall take necessary steps to take possession for exercising its rights under the Act.

Please note that as per the provisions of Sec. 13 (13) of the Act no transfer of the secured assets (given in the schedule hereunder) by way of sale, lease or otherwise, shall be made after the date of this notice without the prior written consent of the bank.

Needless to mention that this Notice is addressed to you without prejudice to any other remedy available to the Bank. Please note that this notice is issued without prejudice to Bank's right to proceed with the proceedings presently pending before **DRT / RO of DRT / DRAT / Court** and proceed with the execution of order / decree obtained / to be obtained.

Please note that the Bank reserves its right to call upon you to repay the liabilities that may arise under the outstanding bills discounted, Bank guarantees and letters of credit issued and established on your behalf as well as other contingent liabilities. "We draw attention to the provisions of Section 13(8) of the SARFAESI Act and the Rules framed there under which deals with your rights of redemption over the securities"

The Undersigned is a duly **Authorized Officer** of the Bank to issue this Notice and exercise powers under Section 13 aforesaid.

SCHEDULE
The specific details of the assets in which security interest is created are enumerated hereunder:
Mortgaged assets :-
Residential: Flat No. 102, 1st Floor, Wing-A, Building No. 8, "Shree Ganesh Apartment", Manvel Poda, Village : Virar (E), Taluka : Vasai, Dist. Palghar-401305
Admeasuring : 50.18 Sq. mtrs. build up area.

Date : 31.10.2022
Place: Kandivali (E), MH.

Sd/-
Chief Manager,
For **Indian Bank**, Kandivali East Branch

Summit Digital Infrastructure Limited
(formerly known as Summit Digital Infrastructure Private Limited)
CIN: U64200MH2013PLC375466
Regd. and Corporate Off.: Unit 2, 9th Floor, Tower 4, Equinox Business Park, LBS Marg, Kurla (W), Mumbai 400070 Tel No.: +91 22 6210 4100 Email: secretarial@summitdigital.com Website: www.summitdigital.com

NOTICE TO DEBENTUREHOLDERS
RECORD DATE FOR REPAYMENT OF PRINCIPAL AND INTEREST

Notice is hereby given that pursuant to the terms of 1,18,360 Secured, Listed, Redeemable Non-convertible Debentures ("NCDs") in the denomination of Rs. 10,00,000 each (ISIN INE507T07054) issued by the Company on March 15, 2021 on private placement basis and listed on BSE Limited and National Stock Exchange of India Limited and pursuant to the terms of the Information Memorandum and Debenture Trust Deed, the Company has fixed 'Record Date' for determining the names of the NCD holders eligible for part redemption and payment of accrued interest thereon ("Redemption Amount"). The NCD holders whose names appear as Beneficial Owners on the Record Date as per the list furnished by the Depositories would be entitled to the said payment to receive the Redemption Amount, as per the following details:

Security to be Redeemed	Purpose	Record Date	Due date for payment of Redemption Amount
5,900 Secured, Listed, Redeemable Non-convertible Debentures, aggregating Rs. 575.25 crores	Part Redemption along with payment of accrued interest thereon	Monday, December 26, 2022	Wednesday, December 28, 2022

For Summit Digital Infrastructure Limited
(formerly known as Summit Digital Infrastructure Private Limited)
Sd/-
Farah Irani
Company Secretary
ACS 21182

Place: Mumbai
Date: December 15, 2022

SCHEDULE I FORM A PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SHERPALO INDIA ADVISORS PRIVATE LIMITED

RELEVANT PARTICULARS	
1. Name of Corporate Person	SHERPALO INDIA ADVISORS PRIVATE LIMITED
2. Date of Incorporation of Corporate Person	01-05-2007
3. Authority under which Corporate Person is incorporated/registered	Registrar of Company, Mumbai
4. Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U74999MH2007FTC233913
5. Address of the Registered Office and Principal Office (if any) of Corporate Person	2nd Floor, Hindustan Apparel Industries, Brady Gladys Plaza, 1/447, Senapati Bapat Marg, Lower Panel(W) Mumbai-400013, Maharashtra, India.
6. Liquidation Commencement date of Corporate Person	Thursday, 15th December, 2022
7. Name, Address, Email Address, Telephone Number and the Registration Number of The Liquidator	Name: Mr. Pramodkumar R Ladda Office Address: Kumar No.106, First Floor, 55 Sukhniwas, 15th August Chowk, Mangalwar Peth, Pune - 411011, Maharashtra, India. Registration No.: IBBI/IPA-002/IP-N00694/2018-2019/12148 Email: csladda@gmail.com Mobile No.: +91 95952 71145 8. Last Date for Submission of Claims Saturday, 14th January, 2023

Notice is hereby given that the **Sherpalo India Advisors Private Limited** has commenced Voluntary Liquidation on Thursday, 15th December, 2022.

The Stakeholders of **Sherpalo India Advisors Private Limited** are hereby called upon to submit a proof of their claims, on or before Saturday, 14th January, 2023 to the Liquidator at the address mentioned against Item No. 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 16th December, 2022/
Ashtami, Margashirsha Saka 1944
Place: Mumbai

Pramodkumar R Ladda
Insolvency Professional
Regn No.: IBBI/IPA-002/IP-N00694/2018-2019/12148

YES BANK YES BANK LIMITED
Registered Office: Yes Bank House, Western Express Highway, Santacruz (E), Mumbai, 400 055

POSSESSION NOTICE (U/s. Rule 8 (1) - for immovable property)

The undersigned being the Authorized Officer of YES Bank Ltd. under the provisions of the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of powers conferred under Sec.13(12) read with rule 9 of the Security Interest (Enforcement) Rules, 2002 issued demand notice calling upon the respective borrowers, co-borrowers, mortgagors & guarantors mentioned hereunder to repay the amounts mentioned in the notices U/s. 13(2) of the said Act within a period of 60 days.

The borrowers having failed to repay the said amount, notice is hereby given to the borrowers and public in general that the undersigned has taken **Physical Possession** of the properties described herein below in exercise of powers conferred on me under Sec. 13(4) of the said Act read with Rule 9 of the said Rules.

The respective borrowers in particular and public in general are hereby cautioned not to deal with the said properties and any dealing with this property will be subject to the charge of the YES Bank Ltd. for the respective amount mentioned herein below along with interest thereon at contracted rate.

Name of Borrower and Co-borrowers, Guarantors	Loan A/c.No.	Description of Secured Asset	Notice Amount (Rs.)	Date of Notice U/s.13(2)
Sanjay Mohanlal Mali, Sangeeta Sanjay Mali	AFH0001 00296925	Flat No 107 1st Floor, Building No A 5 J/P Harmony, Ambemath, Maharashtra, 421501	₹ 18,77,039.19/-	03-05-2021 15-12-2022
Vikas Vasant Jadhav, Vasant Jadhav, Jadhav Sandeep Vasant	AFH0001 00340854	Flat No 107 1st Floor A Wing, Vishwajeet Manor Complex, Village Katrap Badlapur East, Badlapur, Maharashtra, 421503	₹ 16,86,398.52/-	03-05-2021 15-12-2022
Lele Agro Shows-Prop Lele Madhav Shrivast, Mr. Madhav Lele, Mrs Medha Lele	Cust ID:- 5584999	53, Patilputra Housing society, Deshpande Puram, Paud phata, Karve road, Pune 38	₹ 1,69,21,850.74/-	12-07-2021 12-12-2022

As contemplated U/s.13(8) of the Act, in case our dues together with all costs, charges and expenses incurred by us are tendered at any time before the date fixed for sale or transfer, the secured asset shall not be sold or transferred by us, and no further step shall be taken by us for transfer or sale of that secured asset

Date : 15-12-2022
Place : Mumbai

Sd/- Authorized Officer
YES BANK Ltd.

CENTRAL WAREHOUSING CORPORATION
(A Govt. of India Undertaking)
4/1, Siri Industrial Area,
August Kranti Marg, Hauz Khas, New Delhi-110016
Warehousing for Everyone

PUBLIC NOTICE
CALLING E-TENDERS CUM REVERSE AUCTION FOR MANUFACTURE AND SUPPLY OF BLCS RAKES.

CWC CO-CDOPROJ/29/2020-COMMERCIAL Date: 14.12.2022
Central Warehousing Corporation (CWC) invites e-tenders cum reverse auction from the interested parties to manufacture and supply of Three (03) BLCS RAKES (54 BLCSA WAGONS, 81 BLCSB WAGONS & 03 BVCW WAGONS i.e. BRAKE VANS). Interested parties may visit our website www.cwcwcor.nic.in for complete details, terms & conditions of Tender Document. The last date for submission of bids is 12.01.2023.

GM (NBP&P), CWC, CO, New Delhi

S. E. RAILWAY – TENDER
Tender Notice No.: PCMM/GEN/2022/25 Date: 14.12.2022
TENDER FOR "E" PROCUREMENT SYSTEM

The Principal Chief Materials Manager, South Eastern Railway, Hd. Qrs. Office (5th Floor), New Administrative Building, 11, Garden Reach Road, Kolkata-700043 for and on behalf of the President of India invites open E-tenders which have been uploaded on website www.ireps.gov.in as follows. All the tenders will be closed at 14.00 hrs. **Sl. No. 1, Tender No. : 56225393, Due Date : 10.01.2023, Brief Description : 1. Running Contract for Supply, Transportation, Installation, Testing and Commissioning of Block Proving by Digital Axle Counter for operation of Single Line Block panel as per RDSO Specification (i) RDSO/SPN/175/2005 (with latest amendment) with Solid State Block Proving by Axle Counter (Digital) OR (ii) IRS : S-105/2012 (with latest amendment) with Universal Fall Safe Block Interface. Note: (i) This including supply of concern relays, SPD for commissioning of the system. (ii) System should have facility to work on quad/OFC with media auto change over function. (iii) Execution includes transportation from consignee store to site including loading/unloading, fixing of equipment, wiring from CTR/Relay Rack/Power rack, cabling from relay room to Panel, etc. Material required for execution like wires, terminals multicore Indoor Cable etc. to be supplied by Supplier. Quantity : 14 Pairs. 1L. Running Contract for Supply, Transportation, Installation, Testing and Commissioning of Block Proving by Digital Axle Counter for operation of Double Line Block Panel as per RDSO Specification (i) RDSO/SPN/175/2005 (with latest amendment) with Solid State Block Proving by Axle Counter (Digital) OR (ii) IRS: S 105/2012 (with latest amendment) with Universal Fall Safe Block Interface. Note: (i) This including supply of concern relays, SPD for commissioning of the system. (ii) System should have facility to work on quad/OFC with media auto change over function. (iii) Execution includes transportation from consignee store to site including loading/unloading, fixing of equipment, wiring from CTR/Relay Rack/Power rack, cabling from relay room to Panel, etc. Material required for execution like wires, terminals multicore Indoor Cable etc. to be supplied by Supplier. Quantity : 6 Pairs. EMD : ₹ 4,67,190. Sl. No. 2, Tender No. : 81223065B, Due Date : 23.12.2022, Brief Description : BLV Item ID : 2201272, Cleaning Solvent for Electrical Rotating Machines of Diesel Electric Locomotives, Spec. No. MP.0.8000.01 (Rev 03) May 2021. Quantity : 27256 Kgs. EMD : ₹ 84,910. Interested tenders may visit website www.ireps.gov.in for full details/description/specification of the tenders and submit their bids online. In no case manual tenders for these items will be accepted. N.B. : Prospective Bidders may regularly visit www.ireps.gov.in to participate in all other tenders.**

(PR-907) Principal Chief Materials Manager/Garden Reach

ONEWORLD CREATIONS PRIVATE LIMITED (In Liquidation) E-AUCTION SALE NOTICE

Sale of immovable property owned by Oneworld Creations Private Limited (in Liquidation) in accordance with Regulation 32 and 33 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016. The sale will be conducted by the undersigned through the e-auction platform: <https://right2vote.in/login.aspx> under Regulation 33 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016 for the following property:

Asset	Particulars	Reserve Price (Rs.)	EMD Amount (Rs.)
Commercial Office	Unit 1 & 2, Solaris Building D, 8th Floor, Sakhi Vihar Road, Andheri (East) Mumbai - 400072. Built Up - 3342 Sq. ft. Carpet Area - 2785 Sq. ft.	300,72,060/-	30,07,206/-

Date and Time of E-Auction: 13th January, 2023 at 11:00 AM to 1:00 PM IST
Email ID: assets.auction@gmail.com; Mobile No.: +91 9920497048
E-Auction Service Provider: Right2Vote InfoTech Private Limited

Terms and Condition of the E-Auction are as under:

- E-Auction will be conducted on "AS IS WHERE IS", "AS IS WHAT IS" and "WHATEVER THERE IS BASIS" through approved service provider, M/s Right2Vote InfoTech Private Limited.
- This E-Auction Notice shall be read in conjunction with the complete E-Auction Process Information Document containing details of the assets, e-auction bid form, declaration and undertakings, general terms and conditions of the e-auction sale which will be made available by contacting on Mobile No.: +91 9920497048. Email ID: assets.auction@gmail.com in the working hours from Monday to Friday and on the website of the E-Auction Service Provider.
- The intending bidders, prior to submitting their bid, should make their independent inquiries regarding the title of properties and inspect the properties at their own expenses and satisfy themselves.
- The intending bidders are required to deposit Earnest Money Deposit (EMD) amount through Demand Draft in the name of "ONEWORLD CREATIONS PRIVATE LIMITED IN LIQUIDATION".
- Intending bidders should submit the evidence for EMD deposit of 10% of reserve price and Request Letter for participation in the E-Auction along with KYC and other documents. The formats can be taken from the E-Auction Process Information Document. These documents should reach the office of the Liquidator through physical delivery or post/courier at the address given above before 05:00 PM on or before 10th January, 2023.
- The names of the eligible bidders will be identified by the Liquidator to participate in the E-Auction. Only bidders submitting confirmation of payment of EMD through Demand Draft will be eligible for participating in the e-auction. The E-Auction Service Provider will provide User ID and Password through email to the eligible bidders.
- The Eligible Bidders, participating in the E-Auction, will have to bid for at least the Reserve Price and increase their Bid by a minimum incremental amount of Rs. 100,000 or in multiples of these amounts.
- The bidder who submits the highest bid amount (not below the Reserve Price) on the closure of E-Auction shall be declared as the Successful Bidder and a communication to that effect will be issued through electronic mode by the E-Auction Service Provider, which shall be subject to approval by the Liquidator.
- The EMD of the Successful Bidder shall be retained towards part of the sale consideration and the EMD of Unsuccessful Bidders shall be refunded. The EMD shall not bear any interest. Please refer to the E-Auction Process Information Document for the payment schedule of successful bid amount.
- The sale shall be subject to the relevant provisions of the Insolvency and Bankruptcy Code, 2016 read with Schedule I under Regulation 33 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016.
- The Liquidator is not bound to accept the highest offer and has the absolute right to accept or reject any or all offer(s) or adjourn/postpone/cancel the e-auction and the reason for such rejection will be communicated to the respected bidder.
- In case there is a discrepancy between the publications of e-auction notice in English and Vernacular newspapers then the English newspaper will supersede the Vernacular newspaper and shall be considered as the final copy, thus removing the ambiguity.

Date: 16.12.2022
Place: Mumbai

Jovita Reema Mathias
Liquidator
Oneworld Creations Private Limited – In Liquidation
Reg. No. IBBI/IPA-002/IP-N00337/2017-18/10941
Add: 306, A Wing, Rustomjee Central Park, Andheri Kurla Road, Chakala, Andheri (E), Mumbai - 400069

नवाकाळ शब्दकोडे-३८७

आडवे शब्द –

१. चांगला, सज्जन ३. विशेष ५. दसऱ्याच्या दिवशी या फुलांचे हार व तोरणे करतात ६. बेरकी ८. स्त्री, कुंभाराची भट्टी १०. पालखी, मेणा ११. विनापाश पुरुष १३. निबर, राठ १४. मदत, योगदान १५. औषध उगाळण्याचा दगड १७. सलगी १८. कामदेव २०. धार्मिक व्रत, नेम २१. हस्तलिखित २३. सुनावणी घेऊन निकाल देणारी एक यंत्रणा २५. विविध औपचारिक गोष्टी, जपणूक २८. आयुष्य ३०. कुमक ३२. सौदागर ३३. वात्सल्य ३६. लपका, गोळा ३७. मीठ, लवण ३९. स्नानाचे पाश्चात्य भांडे ४१. बुंदीच्या लाडूंचा प्रकार ४२. टणटणी, इंद्रधनु नावाची वनस्पती ४४. गुलाम ४६. भरभराट, अनुकूल काळ ४८. नारळाचे कवच ५०. अत्यंत हेकट ५४. शकुंतलेची आई, एक अप्सरा ५६. अधीन ५८. रुंद ५९. लहानपणी दूद झालेले संस्कार, मुलांसाठी आयुर्वेदिक औषध ६०. लिहून ठेवलेले ६१. पक्षपात ६३. वाजवीहून जास्त ६५. तन्ू ६६. आमूलाग्र बदल ६७. अग्नी ६८. सोन्याचा शुद्धतेचा अंश ७०. आपली भाषा ७२. पाण्याचा मोठा प्रवाह ७४. शत्रू ७५. मालीश ७७. टाकाचे टोक/पेनचे टोक ७९. लहानपणीचा मित्र ८२. पाकिस्तानातले एक प्रमुख शहर ८३. आक्षेप ८५. लग्न न झालेला ८७ आडाखा ८९. घाणेरडे ९०. चौरस आहारातील डाळीचा पदार्थ ९२. समुदाय ९४. शीप्रकोपी, चिडखोर ९६. महान ९७. फिरस्ता, गोसावी १०१. प्रकाशाची तीरिप १०४. संकटातून वाचवणारा १०६. मैदी ११०. लग्न ११२. चमक ११४. महाग ११५. राजवाडा ११६. पुत्र ११७. शेतातील पिकांचा उरलेला गाळसाळ

उभे शब्द –

१. गुणवंतांना डावलून चुकीच्या लोकांना संधी देणे २. खित्र करणारे वातावरण ३. दांडी मारणे ४. यशस्वी ५. लचांड, लोढणे ६. इराणी हॉटेलात चाहाबरोबर मिळणारा गोडसर पाव ७. छोटा ८. न्यून ९. पूर्वजांकडून प्राप्त ११. उत्सवाचा दिवस १२. चेष्टा १६. त्रास १९. डोंगराचा तुटलेला भाग २२. झाडाचे फुलून बहरून येणे २४. नवरात्रीची सांगता २५. पडवी २६. रजक, धोबी २७. उंची, दर्जदार २९. वधू ३१. धमकावणी ३२. महाभारत लिहिणारे ३४. बेचव ३५. तंतू, वायर ३८. आवड, स्वारस्य ४०. वाचवणे, काटकसर

केंद्राने रेल्वे बुकिंग कंपनीतील हिस्साही विकायला सुरुवात केली

✚ पान १ वरून

आईआरसीटीसी ही भारतीय रेल्वेची उपकंपनी आहे. आईआरसीटीसीच्या वेबपोर्टलच्या माध्यमातून रेल्वे तिकीट बुकिंग करता येते. त्याशिवाय, आईआरसीटीसीच्या माध्यमातून काही विशेष टुरिस्ट ट्रेनही चालवण्यात येतात.आईआरसीटीसी च्या मार्फत लांब पल्ल्याच्या गाड्यांमध्ये खानपान सेवा पुरवण्यात येते. २०१९ मध्ये आयओपी आल्यानंतर आयआरसीटीसीमदील

सरकारचा हिस्सा ८७.४० टक्क्यांवर आला होता. त्यानंतर सरकारने पुन्हा २० टक्के हिस्सा विकला होता. सध्या सरकारकडे आयआरसीटीसीची ६७.४० टक्क्यांची हिस्सेदारी आहे. मात्र आता सरकारने आणखी आयआरसीटीसीमध्ये हिस्सा विक्री करून निर्णुतवणूक करण्याचा सरकारचा इरादा आहे. विक्रीसाठी ही ऑफर पूर्ण झाल्यानंतर, सरकारची आईआरसीटीसी मधील हिस्सेदारी ६२.४० टक्क्यांपर्यंत खाली येईल.

गोध्रा रेल्वे आग घटनेतील आरोपीला कोर्टाचा जामीन

■ नवी दिल्ली

गोध्रा हत्याकांडातील दोषी आरोपी फारुखला १७ वर्षांच्या तुरुंगवासानंतर सुप्रीम कोर्टाने जामीन मंजूर केला आहे.२००२ मध्ये हिंसक जमावाकडून साबरमती एक्सप्रेसला आग लावली होती.या जळत्या रेल्वेमधील लोकांवर फारुखने दगडफेक केल्याप्रकरणी त्याला दोषी ठरवण्यात आले होते. मात्र आज गुजरात सरकारने दर्शिलेला विरोध फेटाळत फारुखला जामीन मंजूर करण्यात आला आहे.तसेच या प्रकरणातील उर्वरित १७ दोषींशी अपीलवर जानेवारीत सुनावणी होणार आहे. २७ फेब्रुवारी २००२ मध्ये हिंसक जमावाने गोध्रा रेल्वे स्टेशनवर साबरमती एक्सप्रेसच्या एस्-६ या कोचला आग लावण्यात आली.यामध्ये ५९ जणांचा मृत्यू झाला होता. या प्रकरणातील दोषी आरोपी फारुख हा २००४ पासून तुरुंगात आहे. १७ वर्षे तुरुंगावास भोगल्यामुळे त्याला आता तुरुंगातून मुक्त करण्याचे आदेश सुप्रीम कोर्टाने दिले आहेत.

मुंबई झोपडपट्टी सुधार मंडळ

महाराष्ट्र गृहनिर्माण व क्षेत्रविकास प्राधिकरणाचे घटक मंडळ

ई-निविदा सूचना क्र. १५४

कार्यकारी अभियंता (पश्चिम) विभाग, मुंबई झोपडपट्टी सुधार मंडळ (महाराष्ट्र गृहनिर्माण व क्षेत्रविकास प्राधिकरणाचा घटक) खोली क्र. ५३७, चौथा मजला, गृहनिर्माण भवन, वांद्रे (पूर्व), मुंबई- ४०००५१ (दुधध्वनी क्र. ०२२ ६६४०५४३२) हे महाराष्ट्र गृहनिर्माण व क्षेत्रविकास प्राधिकरणाकडे / सार्वजनिक बांधकाम विभाग, महाराष्ट्र शासन / सीपीडब्ल्यूडी / एमईएस / मुंबई महानगरपालिका / सिडको / रेल्वे / बीपीटी / एमआयडीसी / एम.जे.पी. यांचेकडे नोंदणीकृत ठेकेदाराकडून एकूण ४३ कामाकरिता बी-१ (Percentage) मनुष्यातील ई-निविदा प्रणालीद्वारे (ऑनलाईन) निविदा मागवित आहेत. निविदा कागदपत्र शासनाच्या संकेत स्थळावर <http://mahatenders.gov.in>, उपलब्ध असतील. सदर निविदेचे वेळापत्रक खालील प्रमाणे आहे.

अ. क्र.	टप्पा	कालावधी	अ. क्र.	टप्पा	कालावधी
१	निविदा विक्री सुरू	१७/१२/२०२२ सकाळी १०:३० वाजता	२	निविदा विक्री बंद	२४/१२/२०२२ ६:१५ वाजता
३	तांत्रिक बोली उघडण्याचा दिनांक	२१/१२/२०२२ सकाळी १०:३० नंतर	४	आर्थिक बोली उघडण्याचा दिनांक	०३/०१/२०२३ सकाळी १०:३० नंतर

सक्षम प्राधिकारी यांनी एक किंवा सर्व निविदा कोणतेही कारण न देता नाकारण्याचा अधिकार राखून ठेवला आहे. अट असलेली निविदा स्विकारली जाणार नाही.

टीप : १. विस्तृत ई-निविदा सूचना उपरोक्त संकेतस्थळावर उपलब्ध असेल.

टीप : २. निविदा घुबनेबाबत शुध्दिपत्रक/ बदल असल्यास फक्त संकेतस्थळावर प्रकाशित केले जातील.

सही/- कार्यकारी अभियंता (प).
महाडा - गृहनिर्माण क्षेत्रातील देशातील अग्रगण्य संस्था
सीपीआरओ/ए/७०२ मुं.झो. सु.मंडळ, मुंबई

मुंबई ते सॅनफ्रान्सिस्को विमानसेवेला सुरुवात

■ मुंबई

मुंबई ते सॅनफ्रान्सिस्को थेट विमानसेवेमुळे महाराष्ट्रातील औद्योगिक आणि पर्यटन क्षेत्राला चालना मिळणार आहे. थेट सेवेमुळे अमेरिकेतील सिलिकॉन व्हॅली मुंबई, पुणे शहराला जोडली जाणार असून त्याचा महाराष्ट्रातील माहिती तंत्रज्ञान क्षेत्राला मोठा लाभ होईल, असे मुख्यमंत्री एकनाथ शिंदे यांनी आज येथे सांगितले.

एअर इंडियाच्या मुंबई ते सॅनफ्रान्सिस्को थेट विमानसेवेचा शुभारंभ केंद्रीय नागरी विमान उड्डाण मंत्री ज्योतिरादित्य सिंदीया यांच्या हस्ते करण्यात आले. या सोहळ्यात राज्याचे मुख्यमंत्री श्री. शिंदे दूरदृष्यप्रणालीच्या माध्यमातून सहभागी झाले होते. केंद्रीय नागरी विमान उड्डाण विभागाचे सचिव राजीव बन्सल, एअर इंडियाचे मुख्य कार्यकारी अधिकारी कॅम्बेल विल्सन आदी यावेळी उपस्थित होते. मुख्यमंत्री शिंदे यावेळी म्हणाले, मुंबई येथून मुरू झालेली ही थेट सेवा आतापर्यंतची सर्वात लांब अंतराचा हवाई प्रवास आहे. आठवड्यातून तीन वेळेला ही सेवा असून त्यानंतर ती दरोज मुरू होईल, असा विश्वास मुख्यमंत्र्यांनी यावेळी व्यक्त केला.

TENDER NOTICE "DABUL GOLDEN JUBILEE CHS LTD" Situatd at : 2nd Burrows Cross Lane, Thakurdwar, Near St. Sebastian Goan High School, Behind Sk Patil Udyaan, Charni Road (East), Mumbai - 400 002 Sealed Item Rate Tender are Invited for Repair and Painting Work. Tender can be collected From Consultant office. From: 16.12.2022 to 25.12.2022 Between 11.00 AM To 5.00 PM Date of Submission on 26.12.2022 (upto 5.00 PM) at "DABUL GOLDEN JUBILEE CHS LTD" Society Office (Refer Address from above)
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STAR ASSOCIATES ISO Certified Company Consulting Engineers Office Address 1: B. O. Shop No. 2, Bldg. No. 6, A -Wing, Green Park, Near Gokul Village, Mira - Road (East), 400 002 Office Address 2: E-17, Koteswar Nagar, Jiva Mahale Road, Andheri (E), Mumbai 69. Tel. Office. 022 2855 4093 / 9820818155 Tender Cost Rs. 3000/- In Cash (Non-Refundable)
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PUBLIC NOTICE Smt. Florina Pascal Fernandes a Member of the Adarsh (SRA) Co-operative Housing Society Ltd. having, address at Adarsh Apartment constructed on the plot of land bearing CTS No. 3293-A, 3293-A/1 to 4, 3293- B, 3293-B/1 to 6, 3293-C, 3293-C/1 to 11, 3293-J, 3293-J/1 to 10 of the village Kotekaligyan, Yeshwant Nagar, Varkala, Santacruz (east), Mumbai 400055 and was jointly holding with Mr Clifford Pascol Fernandes the flat No. B-301/302 in the building of the society, died on 18/06/2020 without making any nomination. The Society hereby invites claims or objections from the heir or heirs or other claimants/objector or objectors to the transfer of the said shares and interest of the deceased Member in the capital/ property of the Society within a period of 15 days from the publication of this notice, with copies of such documents and other proofs in support of his/her their claims/ objections for transfer of shares and interest of the deceased Member in the capital/ property of the Society. If no claims/ objections are received within the period prescribed above, the Society shall be free to deal with the shares and interest of the deceased Member in the capital/ property of the Society in such manner as is provided under the Bye-laws of the Society. The claims/ objections, if any, received by the Society for transfer of shares and interest of the deceased Member in the capital/ property of the Society shall be dealt with in the manner provided under the Bye-laws of the Society. A copy of the registered Bye-laws of the Society is available for inspection by the claimants/ objectors, in the office of the Society with the secretary of the Society between 11:00 A.M. to 7:00 P.M. from the date of publication of the notice till the date of expiry of this period. For and on behalf of The Adarsh (SRA) Co-op. Housing Society Ltd. Date: 16/12/2022 Place: Mumbai Sd/- Hon. Secretary

महावितरण Mahavitaran राज्य वित्त विभाग अंतर्गत

महावितरण कंपनी अंतर्गत क्रॉस ओव्हर बसविण्यासाठी खालीलप्रमाणे वाहिनी ही दि.१६.१२.२०२२ रोजी बंद करण्यात येणार आहे. तरी सर्व विज ग्राहकांनी यांची नोंद घ्यावी व महाराष्ट्र राज्य विद्युत वितरण कंपनीस सहकार्य करावे, ही नम्र विनंती.

उपकेंद्राचे नाव	वाहिनीचे नाव	विज पुरवठा बंद राहणारे क्षेत्र	दिनांक	वेळ
२२०/२२ केव्ही	२२ केव्ही वाहिनी क्र.३	साईनाथ नगर, तुर्लीज, महेश पार्क,	१६.१२.२०२२	१०.०० ते १७.००
नालासोपारा उपकेंद्र	(नालासोपारा (प))	निळेगांव, श्रीपरस्थ		

कार्यकारी अभियंता, विरार विभाग.

THE MAHARASHTRA STATE CO-OP. BANK LTD., MUMBAI (Incorporating The Vidarbha Co-op. Bank Ltd.) Scheduled Bank Sir Vithaldas Thackersey Smruti Bhavan, 9, Maharashtra Chamber of Commerce Lane, Fort, Mumbai - 400 001 TENDER NOTICE We invite sealed Quotation for Rate Contract for Supply & Installation of Exide UPS Batteries for two years for all offices in Maharashtra. Last date of Submission : 05.01.2023 For More details, Please visit our website : http://www.msccbank.com Sd/- Dr. Ajit R. Deshmukh Managing Director Date : 16-12-2022 Place : Mumbai
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 वृहत्मुंबई विद्युत पुरवठा आणि परिवहन उपक्रम  (वृहत्मुंबई महानगरपालिका)
निविदा सूचना
खालील सामग्रीच्या पुरवठ्याकरिता ‘ई’ निविदा मागविण्यात येत आहेत.
(१) ७५४६३ – जी.आय. अर्थिंग वायर ५५ स्के.एमएम (७/११ एसडब्ल्यूजी),
(२) ॲन्युअल रेट कॉन्ट्रॅक्ट फॉर सप्लाय ऑफ ग्रुपीएस सिस्टीमस ऑफ व्हेरियस रेटिस्स, (३) ट्रायनिअल रेट कॉन्ट्रॅक्ट फॉर फिल्टरेशन ऑफ ऑईल इन ट्रान्सफॉर्मरस् ऑफ व्हेरियस रेटिस्स,
‘ई’ –निविदा पुन्हा मागविण्यात येत आहेत
(४) ७४७९०, (५) ७४७८८, (६) ७४६३९, (७) ७४९१५, (८) ७५०१८, (९) ७५०२७, (१०) ७५२२६, (११) ७५२३५, (१२) ७५२४२, (१३) ७५२४९, (१४) ७५२९०, (१५) ७५३१७, (१६) ७५३१८ (शुद्धिपत्र), (१७) ७५५१८, (१८) ७५०९६, (१९) ७५१९४, (२०) ७५०६९.
टीप:अधिक तपशिलाकरिता https://mahatenders.gov.in हे संकेतस्थळ पहावे. ज.सं.अ./सप्रव्य(सा.)/१३५/२०२२ महाव्यवस्थापक



महावितरण
राज्य वित्त विभाग अंतर्गत

जाहीर सूचना

महावितरण कंपनी अंतर्गत क्रॉस ओव्हर बसविण्यासाठी खालीलप्रमाणे वाहिनी ही दि.१६.१२.२०२२ रोजी बंद करण्यात येणार आहे. तरी सर्व विज ग्राहकांनी यांची नोंद घ्यावी व महाराष्ट्र राज्य विद्युत वितरण कंपनीस सहकार्य करावे, ही नम्र विनंती.

उपकेंद्राचे नाव	वाहिनीचे नाव	विज पुरवठा बंद राहणारे क्षेत्र	दिनांक	वेळ
२२०/२२ केव्ही नालासोपारा उपकेंद्र	२२ केव्ही वाहिनी क्र.३ (नालासोपारा (प))	साईनाथ नगर, तुर्लीज, महेश पार्क, निळेगांव, श्रीपरस्थ	१६.१२.२०२२	१०.०० ते १७.००

कार्यकारी अभियंता,
विरार विभाग.

४१. मौक्तिक ४२. अस्वस्थता ४३. धोतराचा उंची प्रकार ४५. मोठेपणा, तोरा ४७. अनुरक्त, प्रेमात पडलेला ४९. घराणे ५१. माळ ५२. मृग, हरीण ५३. खजूड, वाईट स्वभावाचा ५५. कृष्णाने बालपणी केलेला एक पराक्रम ५७. बिशाद ५९. खाट ६१. माध्यान्ह ६२. स्तुतिपाठक ६३. निर्मळ ६४. कडधान्याचा उंची प्रकार ६५. शाश्वत ६७. असामान्य, विलक्षण ६९. थोर व्यक्तीची जीवनकहाणी ७१. जंगल ७३. गोंगाट ७६. मधमाशांचे पोळे ७८. हंगाम, फुलोरा ८०. वडिलोपार्जित वतन ८१. दिवसरात्र ८२. पेरणी ८४. उन्हाचा त्रास ८६. दगा ८८. नाचणी ९०. सवाई ९१. भडिमार ९३. टोंब्या, माठ ९५. एकाग्र नजर ९८. पितृपक्ष ९९. चांदणी १००. पृथ्वी १०२. लांबचा रस्ता, फेरा १०३. उरग, सर्प १०५. प्रजा १०७. नावेचा प्रमुख १०८. चाकर, सेवक १०९. शय्या १११. रिकामा, रिता ११३. बटाट्याचा उपवासाला चालणारा पदार्थ

● **नवाकाळ कोडे क्रमांक ३८६ चे उत्तर**

आडवे शब्द : १. कपिला ३. राखणदार ७. आपमतलबी ११. बडाव १३. संसृष्टात आलेले १६. तळतळाट १७. वामन १९. जर २०. मीठ २१. रावी २२. पराभूत २३. यवस २४. वखार २६. सुगरण २७. गणना २८. पूतना ३०. जीत ३४. सौम्य ३५. वन्हाड ३७. मोजे ३९. हसणे ४१. सुतार ४३. किळस ४४. दाह ४५. अवगाहन ४६. घर ४७. गल्ली ४८. आवरण ४९. यादवी ५१. सीमित ५३. अवज्ञा ५५. दहीभात ५७अ. आजारी ५९. डौर ६०. श्रम ६१. गत्यंतर ६२. पालक ६४. वरकस ६७. आळ ६८. दगडी कोळसा ७०. साजण ७२. हरीदास ७४. कोप ७५. पाट ७६. तम ७८. घड्ड ७९. टोक८०. अट८१. झूळघाण ८३. कवन ८५. महाल ८७. टेप ८८. मान ८९. दाखला ९०. थर ९२. राका ९४. प्रमाद ९५. गदा ९७. पेढे ९८. दळणवळण ९९. अंतरपाट १००. देववाणी १०१. वगार

उभे शब्द : २. पिच्छा पुरवणे ४. खबले ५. दाब ६. रडतराऊत ७. आगाळावेगाळा ८. मत्त ९. लगामभूत १०. बातमी १२. वाळवी १३. संजय १४. आठवण १५. लेझर १७. वारा १८. नत २२. पणजी २५. खानावळ २७. गम्य २८. पूड २९. नामोहरम ३१. तहहयात ३२. धणे ३३. वसुधा ३४. सौर ३६. हास ३८. लवलाही ४०. सनद ४२. तामसी ४३. किल्ली ४४. दाब ४७. गत ४८. आज्ञा ५०. वीरमरण ५२. मिनतवारी ५३. अजागाळ ५४. वरी ५५. दरवळ ५६. भाविक ५७. अंगना ५८. सलग ६२. पादप ६३. कडीपाट ६५. रसातळ ६६. ससा ६७. आस ६९. कोट ७१. जन ७२. हट्ट ७३. दानव ७४. कोकम ७७. मधाळ ७८. घरंदाज ८०. अलका ८१. धूप ८२. सनदशीर ८३. कलागत ८४. नथ ८६. हारा ८७. टेढळणी ८८. मामा ९१. रपेट ९३. जेवण ९४. प्रणव ९६. दार ९८. दवा

	विद्यार्थी ग्राहक सहकारी भांडार मर्यादित (शासकीय तंत्रनिकेतन मुंबई यांचा उपक्रम) शासकीय तंत्रनिकेतन मुंबई, ४९, शेखावाडी, अली यावर जंम मार्ग, वांद्रे (पूर्व), मुंबई ४०० ०५१. मो.क्र. ९६९९६३५१६
निविदा	
१) उपहागृह सेवाशुल्क तत्त्वावर चालविणे २) लेखन सामग्री पुरवठा करणे	
विक्री व स्वीकृती	
दि.१६.१२.२०२२ ते २९.१२.२०२२ वेळ स. ११.०० ते दु. ०३.००	
अधिक माहितीकरिता www.gpmbombay.ac.in पहावी.	
प्राचार्य	

PUBLIC NOTICE

Notice is hereby given that the following Share Certificates for 116 Equity Shares of Rs. 10/- (Rupees ten only) each with Folio No. **6304920 of HDFC Bank Ltd.** having its registered office at HDFC Bank House, Senapati Bapat Marg, Lower Parel (West), Mumbai, Maharashtra, 400013 registered in the name of **Meera Devi** have been lost. **Meera Devi** has applied to the company for issue duplicate certificate. Any person who has any claim in respect of the said shares certificate should lodge such claim with the company within 15 days of the publication of this notice.

Folio	Certificate No.	Dist. From	To	No. of Shares	Face Value
6304920	002031034	423315319 -	423315434	116	10

Place : Mumbai
Date : 16/12/2022

Sd/-
Meera Devi

ठाणे महानगरपालिका, ठाणे

कार्यशाळा विभाग

प्रथम मुद्रतवाढ

ठाणे महानगरपालिकेकडून मलनिःस्सारण विभागाकरीता आवश्यक सुरक्षा उपकरणे व साधनसामग्री पुरवठा करणे याकामासाठी निविदा ठामपा/पिआरओ/यांत्रिकी/७१७/२२-२३ दि.२८/११/२०२२ अन्वये ठामपा च्या अधिकृत वेबसाईट www.mahatenders.gov.in वर प्रसिद्ध केली आहे. सदरच्या निविदेस मुद्रतवाढ देण्यात येत असून निविदा भरण्याची अंतिम दि. २३/१२/२०२२ दुपारी ०४.०० वाजे पर्यंत राहील व निविदा दि. २८/१२/२०२२ रोजी दुपारी ०३.०० वाजता उघडण्यात येईल. ठामपा/पिआरओ/यांत्रिकी/८५८१/२०२२-२३ सही/-

दि:१५.१२.२०२२

उपनगर अभियंता(यां)

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ठाणे महानगरपालिका, ठाणे

www.thanecity.gov.in

संरक्षित रहा, कोरोना विषाणूंपासून सुरक्षित रहा !

 अनुसूची 1 फॉर्म ए जाहीर उन्वोधपणा	 शेफाली इंडिया
(भारतीय वादरी आणि विक्रयकरीत मंडळ (पब्लिक इन्व्हेस्टमेंट प्रॉजिक्ट) प्रिजिन्सन्, २०१५ या विजिन्सन् १४ अन्वये)	संबंधित उपसूची
शेफाली इंडिया अँडव्हायजर्स प्रायव्हेट लिमिटेडच्या भागधारकांचे बळ वेधण्याकरिता	शेफाली इंडिया अँडव्हायजर्स प्रायव्हेट लिमिटेड
१. कोर्पोरेट व्हाक्योरी नाव	१. कोर्पोरेट व्हाक्योरी नाव
२. कोर्पोरेट व्हाक्योरी स्थापत्य विनोद	२. कोर्पोरेट व्हाक्योरी स्थापत्य विनोद
३. प्राधिकरण ज्या अंतर्गत कोर्पोरेट व्हाक्योरी स्थापत्य/जिर्णोपकरण झाले	३. प्राधिकरण ज्या अंतर्गत कोर्पोरेट व्हाक्योरी स्थापत्य/जिर्णोपकरण झाले
४. कोर्पोरेट व्हाक्योरी कोर्पोरेट ओळख क्रमांक / मर्यादित दायित्व ओळख क्रमांक	४. कोर्पोरेट व्हाक्योरी कोर्पोरेट ओळख क्रमांक / मर्यादित दायित्व ओळख क्रमांक
५. कोर्पोरेट व्हाक्योरी जर्नलिंग्वा कार्यक्रमाच्या आणि प्रमुख कार्यक्रमाच्या (लोजर पॅरल (प), मुंबई-४०००१३, महाराष्ट्र, भारत.	५. कोर्पोरेट व्हाक्योरी जर्नलिंग्वा कार्यक्रमाच्या आणि प्रमुख कार्यक्रमाच्या (लोजर पॅरल (प), मुंबई-४०००१३, महाराष्ट्र, भारत.
६. कोर्पोरेट व्हाक्योरी परिसमाप्न ठरू होण्याचा दिनांक	६. कोर्पोरेट व्हाक्योरी परिसमाप्न ठरू होण्याचा दिनांक
७. परिसमाप्नयेचे नाव, पत्ता, ईमेल पत्ता, दूरध्वनी क्रमांक आणि जर्नलिंग्वा क्रमांक	७. परिसमाप्नयेचे नाव, पत्ता, ईमेल पत्ता, दूरध्वनी क्रमांक आणि जर्नलिंग्वा क्रमांक
८. दावे सादर करण्याचा अंतिम दिनांक	